

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 06.09.2022

**Misc. Application No. 717 of 2022
And
Appeal No. 186 of 2022**

Sanjeeva Kumar Sinha ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Ms. Binjal Samani and Mr. Niket Dalal, Advocates i/b Vidhii Partners for the Respondent.

ORDER:

1. List on October 13, 2022. Rejoinder may be filed by then.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

06.09.2022
PK